# COURT-II

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# Appeal No. 232 of 2014 & IA No. 369 of 2014

Dated: 1<sup>st</sup> August, 2017

#### In the matter of:

Pune Power Development Pvt. Ltd.	 Appellant(s)
Vs.	
Karnataka Electricity Regulatory Commission & Ors.	 Respondent(s)

### <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 18-08-2017.

**PPS/Court Master** 

tpd